

SCHEDULE III

¹[(See sections 28 and 31)]

FORM OF REGISTER OF MARRIAGES

Quarterly Returns

of

MARRIAGES

FOR

The Archdeaconry of

{
Calcutta.
Madras.
Bombay.

I,

, Registrar of the Archdeaconry of

{
Calcutta.
Madras.
Bombay.

do hereby certify that the annexed are correct copies of the originals and Official Quarterly Returns of Marriage within the Archdeaconry

Of

{
Calcutta,
Madras,
Bombay,

as made and transmitted to me for the quarter,

commencing the

day of
of in the year of Our Lord

ending the day

[*Signature of Registrar.*]

Registrar of the Archdeaconry of

{
Calcutta.
Madras.
Bombay.

MARRIAGES solemnized at

{
Allahabad,
Barrackpore,
Bareilly,
Calcutta, etc., etc.

When married	Names of parties												
Year	Month	Day	Christian	Surname	Age	Condition	Rank or profession	Residence at the time of marriage	Father's name and surname	By banns or license	Signatures of the parties	Signatures Of two or more witnesses present	Signature of the person solemnizing the marriage

¹ Subs. by Act 12 of 1891, s. 2 and the Second Schedule, for "(see section 28)".